

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**Appeal No 540/252/ND/18**

**PRESENT: MS. INA MALHOTRA  
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
05.07.2018.**

**NAME OF THE COMPANY: B. R. Buildhome Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present for the petitioner:**

Mr. Vikash Gora, Advocate

**Present for the Respondent:**

Mr. Puneet Raji Standing Counsel IT  
Department

**ORDER**

Report of the ROC has still not been received. Renotify this  
case on 6<sup>th</sup> August, 2018.

  
**(Ina Malhotra)  
(Member (J))**